

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 402/(MAH)/2017

CORAM:


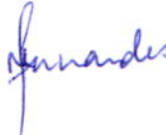
Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.12.2017

NAME OF THE PARTIES: GBC Packaging
V/s.
Bionext Pharma Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Anil Tungan	Adv for petitioners	
2.	Melnyr Fernandes	Counsel	

ORDER
TCP 402/I&BC/MB/MAH/2017

Learned Representatives of both sides are present. Adjourned to **04.01.2018**.

Sd/-

BHASKARA PANTULA MOHAN

Member(Judicial)

Date : 19.12.2017

ug

Sd/-

M.K. SHRAWAT

Member (Judicial)